

Annexure-8

Name of the Corporate Debtor: DENOVO ENTERPRISES PRIVATE LIMITED ; Date of commencement of LIQUIDATION 06/6/2022 (But the order uploaded on 20/06/2022)
List of Creditors as on: 10/10/2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Vishal Keshwara	19/07/2022	36,38,607	24,85,892	Rent etc							11,52,715	0	
2	Gopal Das Mittal	Since CIRP	15,51,946	15,02,564	Rent etc							49,382	0	Claim admitted as per recent amendment in September, 22 though claim not filed in Liquidation
2	Total		51,90,553	39,88,456								12,02,097	-	